

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 411**  
**IB/284/(PB)/2021**

**IN THE MATTER OF:**

Vivek Khanna & Ors.	...	Applicant
Versus		
Spaze Towers Pvt Ltd	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 05.07.2023**

**CORAM:**

**MR. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Piyush Singh, Mr. Akshay Srivastava Mr. Kashish Sareen, Mr. Jayant Upadhyay, Advs.
For DTCP Gurugram	: Mr. Shekhar Raj Sharma, Dy. AG Haryana Mr. Paras Dutta, Adv.
For the RP/IRP (in IA No. 1656)	Ms. Apoorva Thakral, Adv.
For the Respondent	Mr. Sumesh Dhawan, Ms. Vatsala Kak, Ms. Shaurya Shyam, Mr. Raghav Dembla, Advs.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**21.07.2023.**

Sd/-  
**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

Mukesh

Sd/-  
**P.S.N. PRASAD**  
**MEMBER (JUDICIAL)**